

Serial No. of Order	Date of Order	Order with Signature
8	6.4.89	<p>Heard Mr. Prabir Palit, learned Counsel for the applicant and Mr. A. B. Misra, Senior Standing Counsel (Central) at some length. Hearing is concluded. Judgment is dictated and pronounced in open court vide separate sheets attached to the record of O.A. No. 349 of 1988. This application is accordingly disposed of leaving the parties to bear their own costs.</p> <p><i>Ambedkar</i> Vice-Chairman</p> <p><i>Key</i> Member (Judicial)</p>